

ITEM NO.11

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1671/2022

PAWAN KUMAR & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

WITH

Crl.A. No. 1672/2022 (II)

Date : 04-12-2024 This appeal was called on for hearing today.

For Appellant(s)

Dr. Surender Singh Hooda, AOR

For Respondent(s)

Ms. Ruchira Goel, AOR
Mr. Sharniya Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Both matters

Common respondent No.1 is duly represented.

Ld. Counsel for the appellant has failed to file affidavit of dasti service in respect of common respondent No.2, despite the grant of last opportunity.

Registry to process the matters for listing before the Hon'ble Judge in Chambers for necessary directions.

SUJATA SINGH
Registrar

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